

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through web-based Video Conferencing Platform)*

**ITEM No. 09**  
**IA Nos.74, 125, 155, 373/2022,**  
**64, 105, 119/2023 in**  
**CP (IB) No.60/BB/2020**

**IN THE MATTER OF:**

M/s. Bheemasamudra Land Developers & Builders ... Petitioner  
Vs.  
M/s. Metrik Infra-Projects Pvt. Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 10.03.2023**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. PRASANTA KUMAR MOHANTY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT (Through Video Conferencing):**

For the RP : Shri A.S. Vishwajith, Adv.  
For IA 74/2022 : Ms. Divya Jain, Adv. for R9, R10

**ORDER**

1. Heard the Ld. Counsels for the RP and R9-R10 in IA 74/2022.
2. List the case on **21.03.2023**.

**Sd/-**

**PRASANTA KUMAR MOHANTY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**

**T. KRISHNAVALLI**  
**MEMBER (JUDICIAL)**